However, they did receive a letter containing the information that AIKVTA would hold a rally on 12.8.83 and present memorandum to some quarters.

(b) Consideration of employees' demands is a continuous process in every organisation. Representatives of the All India Kendriya Vidyalaya Teachers Association have been frequently meeting various authorities of the Kendriya Vidyalaya Sangathan. As a result of such discussions, many issues have already been settled. Some of the demands are under consideration.

Establishment of Police Station at Nellore Station

- 4954. SHRI PUCHALAPALLI PEN-CHALAIAH: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to establish a police station on the Railway platform at Nollore station;
 - (b) if so, the details thereof; and
 - (c) if not, reasons thereof?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY):
(a) to (c). The matter is under consideration in consultation with State Government.

Regularisation of Bearers employed on G.T. and Tamil Nadu Express Trains

- 4955. SHKI K.B.S. MANI: Will the Minister of RAILWAYS be pleased to state:
- (a) how many bearers are employed on commission basis in long route Express trains like the Grand Trunk Express, Tamil Nadu Express etc. starting from Madras Central under Southern Railway and their total length of service;
- (b) when their services are proposed to be regularised as regular employees of the Railways; and
 - (c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY):

- (a) At present, 254 commission bearers are working on 4 long distance trains starting from Madras Central, viz. Grand Trunk Express, Tamil Nadu Express, Ganga Kaveri Express and Navjeevan Express. The length of their services varies from 1 to 6 years.
- (b) and (c). As per extant policy, the Commission bearers are to be absorbed as regular railway employees as and when vacancies become available.

Allotment of Five Book Stalls to Small Contractors

- 4956. SHRI SURYA NARAYAN SINGH: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 9023 on 28 April, 1983 regarding contractor holding up to five bookstalls on platform and state:
- (a) whether Government have examined the matter regarding small contractor holding bookstall at a particular station, as per Government policy, for awarding upto five bookstalls on old platforms which were constructed before December, 1975;
 - (b) if so, the result thereof; and
 - (c) the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY):
(a) to (c). Yes, but this could not be agreed to.

Students not to be detained upto 8th Class

- 4957. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of EDU-CATION AND CULTURE be pleased to state:
- (a) whether it is a fact that Union Government have issued instruction to all States and Union Territories recently for not detaining students upto 8th Class; and
- (b) if so, reaction of State Governments thereto?